

# LOK SABHA DEBATES

1

LOK SABHA

Friday, December<sup>a</sup> 17, 1971/Agrahayana  
26, 1893 (Saka)

*Thee Lok Sabha met at Ten of the Clock*

[MR. SPEAKER *in the Chair*]

RE : STATEMENT BY PRIME  
MINISTER

MR. SPEAKER : The Prime Minister will make a statement at 12.30.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, यह साढ़े बारह बजे की बात मेरी समझ में नहीं आ रही है। यह तो सदन के बैठते ही वक्तव्य होना चाहिए। सरकार ने युद्ध विराम एकतरफा मान लिया है। कल सदन को इस के बारे में सूचना नहीं दी गई। तो आज पहला काम यह होना चाहिए कि सदन को इस के बारे में विश्वास में लिया जाये . . .

अध्यक्ष महोदय : सूचना का क्या मतलब है ?  
हर वक्त पार्लियामेंट बैठी रहे यह तो हो नहीं सकता . . .

श्री अटल बिहारी वाजपेयी : मैं यह कह रहा हूँ कि आज जब सदन बैठा है तो दस बजे पहला काम यह होना चाहिये। इस में मुश्किल क्या है? अगर सदन को कार्यवाही आरंभ होते ही यह वक्तव्य आ जाता तो क्या कठिनाई थी। . . .

अध्यक्ष महोदय : आप कैसी बातें करते हैं . . .  
(व्यवधान) . . .

श्री अटल बिहारी वाजपेयी : क्या आप समझते हैं कि सीज फायर का आफर ऐसी िज है जो सदन को किसी समय भी सूचित की जा सकती है? . . .  
(व्यवधान) . . . मैं इस से सहमत नहीं हूँ। मैं यह समझता हूँ कि सदन की मर्यादा का यह सवाल है कि प्रधान मंत्री युद्ध विराम के बारे में सदन को विश्वास में लें। . . .

2

MR. SPEAKER : I do not agree with this.

10.01 hrs.

PAPERS LAID ON THE TABLE

CORRECTION TO REPLY, CENTRAL  
EXCISE (SEVENTEENTH AMENDMENT) RULES,  
NOTIFICATIONS, ETC.

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI K. R.  
GANESH) : I beg to lay on the Table—

- (1) A statement correcting the reply given on the 4th June, 1971 to Unstarred Question No. 1352 by Sarvashri Jagannathrao Joshi and Hukam Chand Kachwai regarding Indian Coins seized from a firm in Kasganj (U.P.) together with a statement giving reasons for delay in correcting the reply.

(i) *Statement*

Part (a) of Unstarred Question No. 1352 tabled in the Lok Sabha on 4-6-1971 by the Hon'ble Sarvashri Jagannathrao Joshi and Hukam Chand Kachwai sought information on whether Indian coins weighing about 10 maunds and equipment which is used for melting them, were seized in a raid carried out on a firm in Kasganj, in Uttar Pradesh in the fortnight of May, 1971. The answer given to this part of the question was that "The U.P. Police made a raid on 2-5-1971 at the firm of one Lakhpat Rai of Kasganj and se ze bout 1000 Kg. of 2P and 5P coins along with certain melting equipments." The U.P. Government have since advised that the figure of 1000 Kg. reported earlier may be corrected as 152 Kg. The mistake had occurred on account of some fault in the transmission of the